

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-1764-JK (LD ) of 2022**

**DATED:- 07 - 04 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

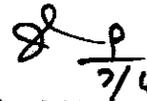
Secretary to Government

Dated: 07.04 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No.1764-JK(LD) of 2022 dated 07.04.2022**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	TA /61/7055/2021 titled 1954/2021 titled Vidhi Gupta and Anr Vs D/o Higher Education department	<b>Smt. Sameerun Sharma, Principal, GCET, Jammu</b>
2	WP(C) No. 1193/2021 titled Janbaz Security and Management Vs D/o Higher Education Department	
3	WP No. 1229/2021 titled unique Sanitation and outsourcing Service am Sharma Vs UT of J&K and Ors	
4	SWP No. 1558/2017 titled Meenakshi Gupta and Anr vs State f J&K	
5	Civil Contempt petition of 2022 titled Vidhi Gupta and Anr vs Director Colleges Higher Education Department and Ors	
6	Caveat No. ---/2022 titled Kartar Chand and Ors Vs UT of J&K and Ors	<b>Shri Anil Sharma, Under Secretary to Government, Higher Education Department</b>

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